

proper working conditions in the country?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR):

(a) 1066 scientists have been selected for appointment to the Pool up to 16th August, 1962.

(b) 382 took up assignments in India as Pool Officers of whom 123 have since secured regular employment in India. Another 249 have been able to secure regular appointments in India before joining the Pool.

(c) Seven persons resigned and went abroad (three for further training, three on securing positions abroad and one for private reasons).

MINERALS FOUND IN ASSAM

*674. SHRI R. N. KAKATI: Will the Minister of MINES AND FUEL be pleased to state:

(a) the various minerals found in Assam and the places where these are found; and

(b) the measures so far taken to exploit them?

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) and

(b) The information is being collected and will be laid on the Table of the House as soon as it is available.

FERTILIZER FACTORIES AT KOTHAGUDAM AND VISHAKHAPATANAM

*79. SHRIMATI SEETA YUDHVTR: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the progress so far made in the setting up of fertiliser factories at Kothagudam and Vishakhapatnam in Andhra Pradesh; and

tPostponed from the 7th August, 1962.

(b) whether there is any delay in the setting up of these factories due to difficulties in acquisition of land?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) A statement is laid on the Table of the Sabha.

(b) No, Sir.

STATEMENT

Kothangudan Fertilizer Factory.— M/s Andhra Sugars, who have been granted a licence for this project, have submitted a draft of the collaboration agreement which they propose to enter into with a well-known American firm for technical and financial collaboration. The draft is under examination and is expected to be approved in the next few days. In the meantime, the party has gone ahead with the acquisition of land for the project, arrangements for supply of utilities like water and electric power and of coal which will be the main raw material for the production of ammonia. The party has also made arrangements to form a Public Limited Company with a Board of Directors for executing the project and for obtaining the consent of the Controller of Capital Issues for issue of capital. These matters will be finalised after their collaboration terms have been approved. The factory is expected to go into production not later than March 1965.

Vishakhapatnam Fertilizer Factory.— A private Limited Company called 'Coromandel Fertilizers Private Limited' has been registered by the Consortium to whom a licence has been issued for the establishment of the factory, for undertaking the preliminary steps to implement the project. This private Company has negotiated with the Vishakhapatnam Port Authorities the lease of 400 acres of land belonging to the latter for constructing the factory. The Company is also negotiating with the local authorities for the supply of water, power, etc.